

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1719
(TO BE ANSWERED ON 13.12.2023)

REPRESENTATION OF OBCs

1719. SHRI MANICKAM TAGORE B.:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government proposes to provide 27 per cent reservation to OBCs in all groups of promotions in Government services and public sector undertakings including banks; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): In pursuance of the provisions contained in Article 16 (4) of the Constitution and the judgment of the Hon'ble Supreme Court in Indira Sawhney, reservation to OBCs is provided @ 27% in civil posts and services to be filled through direct recruitment on All India Basis by Open Competition. As per the information provided by various Ministries/Departments, including their attached/subordinate offices, the representation of OBCs against the total appointment through direct recruitment is more than 27%.
